

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 702  
30/271- 272/ND/2020

**IN THE MATTER OF:**  
**Union of India**

...**APPLICANT**

**Vs.**

**M/s. P. D. Agro Processors Pvt. Ltd.**

...**RESPONDENT**

**Section**  
**U/s 272(1) r/w 271**

**Order delivered on 19.05.2023**  
**(Virtual Hearing)**

**Coram:**  
**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

:Mr. Harish Vaidyananthan Shankar,  
CGSC with Adv. Srish Kumar Mishra,  
Adv. Alexander Mathai Paikaday, and  
Adv. Sagar Mehlawat

**For the Respondent**

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**ORDER**

Heard the submissions made by the Counsel for the Union Bank of India. The Respondent, M/s. P.D. Agro Processors Pvt. Ltd. has filed its report dated December, 2021. The matter is now posted for arguments of Union Bank of India. Post this matter to **05.06.2023**.

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(P.S.N Prasad)**  
**Member (J)**